

(d) No, Sir, Section 22 of the University Grants Commission Act, 1956 empowers universities, including institutions declared as 'Deemed-to-be-Universities' under Section 3 of the said Act, to confer or grant degrees.

(e) Does not arise in view of reply to (d) above.

Changes in Madarsa Education Scheme

†390.SHRI KAMAL AKHTAR:

SHRI NAND KISHORE YADAV:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether Government is going to bring about changes in the Madarsa education system;
- (b) if so, the details thereof;
- (c) whether Government has any new plan under which the Muslim youth studying in Madarasas will also be imparted vocational training alongwith religious education; and
- (d) if so, the details of the scheme State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) to (c) The erstwhile Area Intensive and Madrassa Modernization Programme has been reformulated in November 2008 into the Scheme for Providing Quality Education in Madrasas (SPQEM) to encourage traditional institutions like Madarasas and Maktabas to introduce Science, Mathematics, Social Studies, Language and English in their curriculum alongwith religious, education so that children studying in these institutions gain academic proficiency. The details of the various components of revised scheme of SPQEM are given in the Statement (*See below*).

(d) The revised Scheme for Providing Quality Education in Madarasas (SPQEM) was circulated to all State/UT Governments in October 2008 seeking proposals. Proposals have not been received from any State so far.

Statement

Change in Madarasas Education Scheme

The details of the various components of revised scheme for Providing Quality Education in Madarasas (SPQEM) are as follows:

- i) For appointment of teachers teaching Science, Mathematics, Social Studies, Languages, computer Application and Science subject to availability of a minimum of ten students in each subject, each full time Graduate teacher will be paid salary for 12 months @ Rs.6000/- p.m., and post Graduate/B.Ed. Rs.12000/- p.m. State Governments/Madarasas Boards would ensure that larger Madarasas with higher student enrolment recruit better qualified teachers.
- ii) For strengthening libraries/book banks and providing teaching learning materials at primary/middle/secondary and senior secondary levels, one time assistance upto Rs 50,000/- followed by an annual grant of Rs. 5000/- will be provided to each Madarasas.

†Original notice of the question was received in Hindi.

- iii) For purchase of Science Kits, Maths Kits, and other essential pedagogical equipment for teaching modern subjects a grant upto a maximum amount of Rs. 15000/- will be provided.
- iv) For establishment of Science/Computer Labs/work shops in Madarasas at the Secodnary/Senior Secondary levels upto the maximum of Rs. 100000 for each of the labs followed by an annual grant of Rs. 5000/- for maintenance/ purchase of consumables.
- v) For conducting in service teacher training programmes for the teachers appointed under the scheme in madarasas to upgrade their pedagogical skills. Training will be arranged in groups by SCERTs/DIETs/VRCs etc. and the funds for this purpose will be provided to the training institution through the State Government. Rs. 100/- per day per teacher trainee for a maximum of 15 days training, will be paid to the training institution to cover training expenses and TA/DA of the trainee teacher.
- vi) For registration fees, examination fees and cost of study materials supplied by the National Institute of Open Schooling (NIOS) upto 100% for each student opting for studying through NIOS at secondary and senior secondary level.
- vii) Madarasas can also opt for vocational courses offered by NIOS after fulfilling norms and standards set by NIOS. The registration fees would be met from the scheme as in (vi) above. There will be linkages of madarasas with industry, I.T.Is set up by the Ministry of Labour and Employment etc. which are in the vicinity, for use of workshops and for promoting employment opportunities.
- viii) For State Madarasas Boards opting for assistance, to strengthen their capacity to monitor the SPQEM, by providing recurring financial assistance of Rs. 5.00 lakh per year for each Madarasas Board. The assistance will be for appointment of qualified & competent staff, computerization of office; office equipments; research & evaluation; and awareness generation amongst the muslim community for participation in education.

Establishment of IIMs

†391. SHRI NAND KISHORE YADAV:

SHRI KAMAL AKHTAR:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the details of the Indian Institutes of Management (IIMs) set up or to be set up in various States during last one year till date, State-wise;

(b) whether Government proposes to set up new IIMs in Uttar Pradesh, Bihar, Madhya Pradesh and Maharashtra;

†Original notice of the question was received in Hindi.